

BENCH-II

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P. No.214/KB/2017

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19th July, 2017, 10.30 A.M

Name of the Company	P.S. Plywood Products Pvt. Ltd. (Amalgamation)		
Under Section	230,232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Anindam Bhattacharya, Adv.
Raj Sarkar, Adv.
Asfatar Saha, Adv.
Gouranga Bose, Adv.
Sourav Saha, Adv.

For the
Applicants.

Raj Sarkar.
19/07/2017

19-07-2017 – CP No. 214/KB/2017 – PS Plywood Products Pvt. Ltd.
(Amalgamation)

O R D E R

The Ld. Lawyer on behalf of the petitioner/applicant is present.

The Ld. Lawyer of the petitioner/applicant has submitted a consent letter of the proposed Chairperson of the meeting as well as of the scrutinizer and also the 'No objection' of both the Companies i.e. the Transferor and the Transferee Company with regard to appointment of the Chairperson of the meeting as well as the scrutinizer.

The Order is reserved.

Sd/-

MANORAMA KUMARI
MEMBER(J)